

**IN THE NATIONAL COMPANY LAW TRIBUNAL  
DIVISION BENCH (COURT- I) CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING  
HELD ON **24.07.2024** THROUGH VIDEO CONFERENCE

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**PRESENT:** HON'BLE SHRI. SANJIV JAIN, MEMBER (JUDICIAL)  
HON'BLE SHRI VENKATARAMAN SUBRAMANIAM, MEMBER (TECHNICAL)

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Application No : -  
Petition No : CP/73(CHE)2023  
Name of Petitioner :  
& LBR Foundation India  
Name of Respondent :  
Section : Sec 66 of CA, 2016

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**ORDER**

Present: Mr. Ajay, Ld. Counsel for Petitioner  
Ms. Nandhini Agarwal, Ld. Counsel for RD.

Ld. Counsel for RD seeks more time to submit its response on the reply.

List the Petition for hearing on **21.08.2024**.

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**[VENKATARAMAN SUBRAMANIAM]  
MEMBER (TECHNICAL)**

MS

-sd-

**[SANJIV JAIN]  
MEMBER (JUDICIAL)**